

HIGH COURT OF DELHI: NEW DELHI

NOTIFICATION

No. 29/Rules/DHC

Dated: 12.04.2022

The following is published for general information :

In exercise of the powers conferred by sub-Rule (ii), Rule 1 of “The High Court of Delhi Rules Governing Patent Suits, 2022”, Hon’ble the Acting Chief Justice of the High Court of Delhi has been pleased to appoint the 15th day of April, 2022, as the date from which “The High Court of Delhi Rules Governing Patent Suits, 2022” shall come into force and the High Court of Delhi is pleased to notify that the said rules shall apply to the High Court of Delhi.

BY ORDER

Sd/-

(RAVINDER DUDEJA)
REGISTRAR GENERAL